

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.288 OF 2020

PETITIONER: -

ADV. M. MUNEEER,
S/O E MOHAMMED KUNJU,
AGED 43 YEARS, R/O KARAMOOD PUTHEN VEEDU,
KOYTHOORKONAM POST, THIRUVANANTHAPURAM DISTRICT,
PIN CODE: - 695 584.

BY ADVS. SRI ARUN CHANDRAN
SMT. NISHA GEORGE

RESPONDENTS: -

1. THE STATION HOUSE OFFICER,
POTHENCODE POLICE STATION,
POTHENCODE POST OFFICE,
THIRUVANANTHAPURAM DISTRICT,
PIN CODE: - 695 584.

2. KADAKAMPALLY SURENDRAN,
MEMBER OF LEGISLATIVE ASSEMBLY AND
MINISTER FOR CO-OPERATION & DEVASWOM,
'SUMANUSHAM', TC NO. 5/ 2653, PALACE ROAD,
KOWDIAR, THIRUVANANTHAPURAM DISTRICT,
PIN CODE: - 695 003.

R1 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.288 of 2020

Dated this the 05th day of May, 2020

ORDER

Post this case on 25.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT-P1. TRUE COPY OF THE GUIDELINES ISSUED BY THE MINISTRY OF HOME AFFAIRS BEARING NO.40-3/2020-DM-I(A).

EXHIBIT-P2. TRUE COPY OF THE PICTURES OF THE GATHERING POSTED BY THE 2ND RESPONDENT IN HIS FACEBOOK PAGE "KADAKAMPALLY SURENDRAN" ON 27.04.2020 AT 5:36 PM.

EXHIBIT-P3. TRUE COPY OF THE COMPLAINT SUBMITTED BY THE PETITIONER TO THE 1ST RESPONDENT ON 30.04.2020.

EXHIBIT-P4. TRUE COPY OF THE ACKNOWLEDGEMENT RECEIPT DATED 30.04.2020 ISSUED BY THE 1ST RESPONDENT.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE